

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH-IV**

CP(IB)-1887/MB-IV/2019

Under section 9 of the Insolvency &
Bankruptcy Code, 2016

In the matter of

Precision Cut Industries
...Operational Creditor

Versus

Costra Advertising India Pvt. Ltd.
Corporate Debtor

Order Delivered on 25.10.2019

Coram:

Mr. Rajasekhar V.K.	:	Hon'ble Member (Judicial)
Mr. Ravikumar Duraisamy	:	Hon'ble Member (Technical)

ORDER

Per: Rajasekhar V.K., Member (Judicial)

1. In continuation of order dated 22.10.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Hitesh Kothari, Registration No.: IBBI/IPA-002/IP-N00324/2017-18/10929 having address at 208 BSE Bldg., Dalal Street, Fort, Mumbai – 400 001 (email:

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hiteshkotharics@gmail.com Mob.: 9702246060) as the Interim Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

25.10.2019

Sd/-

RAJASEKHAR V.K.
Member (Judicial)